

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 303
IB-160/ND/2023
New RA-27/2024

IN THE MATTER

Vardhman Yarns and Threads Ltd

...

Applicant/Petitioner

Versus

Knitcraft Apparels International Pvt. Ltd

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sunil Sharma, Adv. Tanishq Sharma

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT FFICER)